

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 916-921/2016

M/S. U.P. TRANSFORMERS INDIA PVT. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX (CENTRAL), KANPUR

Respondent(s)

Date : 11-07-2019 These appeals were called on for hearing today.

For Appellant(s) Mr. Shaantanu Jain, Adv.
Mr. Pawanshree Agrawal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on sole respondent but no one has entered appearance..

Learned counsel for appellant has not filed statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

MG